

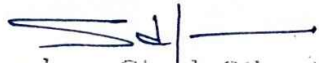
No. Senior Civil Judge/ACJM/1/UNA/2021-
OFFICE OF THE SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL
MAGISTRATE COURT NO.(1), UNA,H.P.

Dated Una the October, 2021

OFFICE ORDER

It is for information of the learned bar members, prosecution, litigants, general public and all the concerned that as Presiding Officer also serving as Principal Magistrate, Juvenile Justice Board, Una, would be holding Juvenile Justice Board proceedings at Samoor Kalan, Una today. Thus due to paucity of time, all the cases of civil nature fixed for today shall be taken up for effective hearing in the manner as follows:


Nature of Case	Cases fixed for	Next date for effective hearing
All Civil Cases	07.10.2021	13.01.2022


(Sandeep Singh Sihag)
Senior Civil Judge-cum-
ACJM, Court No. (1), Una.

Endst. No. Senior Civil Judge/ACJM/1/UNA/2021-1868 Dt. 07.10.21

Copy forwarded for information and necessary action to :-

1. Ld. President, District Bar Association, Una, HP for information.
2. The Civil Ahlmad of this office. Ahlmad is directed to issue notices of change of date to the witnesses who have already been summoned in the above case
3. The System Officer, Una with the direction to upload the office order on the website of Distict Courts Una
4. Reader of this court.
5. A copy of this order be placed on record in each of the above cases
6. The Notice Board.


(Sandeep Singh Sihag)
Senior Civil Judge-cum-
ACJM, Court No. (1), Una.